

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-540**  
IB-695/ND/2020

**IN THE MATTER OF:**

M/s Finex Consultancy Services Through CS Nikita Shukla Sole Proprietor  
V/s  
M/s Yuthika Commercial Pvt. Ltd.

...Applicant  
...Respondent

**SECTION**  
U/s 9 IBC

Order delivered on 25.03.2021

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**


**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Since, the Hon'ble Member (T) is going to attend special bench. Therefore,  
due of paucity of time, list the matter on **04.05.2021**.

  
**(Anil Kumar)**  
*fed* **(Court Officer, C-V)**